OFFICE OF THE DISTRICT & SESSIONS JUDGE, AMRITSAR. PUBLIC NOTICE

Applications are invited from the eligible candidate's alongwith two recent identical passport size photographs, strictly on the prescribed proforma till **21.10.2021** at 5:00 P.M for filling up 23 posts of Clerks on adhoc basis, initially for a period of six months or till the regular appointment is made by the Hon'ble High Court, on Consolidated salary as per Punjab Govt.letter no.7/204/2012-4FPI/66 dated 15.01.2015 & 07/204/2012-4FPI/1049 dated 21.12.2015 subject to increase or decrease on account of revision of DC rates or any further instructions received fro the Hon'ple High Court, as per rules.

Sr. No.	Name of the post.	Number of posts.	Pay	Minimum Qualification	Age as
	t n p a sfr	(Gen-13 SC Mazbi-1 BC-3 PHC (VH)-1 ESM (Gen)-3 ESM(SC)-1 Sportsman-1 In case no candidate from served category is cavailable or a qualify for relection to the above file.	letter no. 7/204/2012 - 4FPI/66 dated 15.01.2015 & 07/204/2012 - 4FPI/ 1049 dated 21.12.2015 subject ncrease or decrease or de	1.B.A. Or B.Sc. Or equivalent thereto from a recognized University. 2. The candidate should have passed Punjabi Language as a subject in	should b between 18 t 37 years of ag as or 01.10.2021. Relaxation shall be admissible as per the norms or

- 1. The number of post may be increased or decreased by adopting due process at any time before the selection process is complete without giving any prior notice to the candidates.
- 2. For administrative reasons, the competent authority reserves the right of any amendment, cancellation and changes to this advertisement as a whole or in part without any prior notice to the candidates, by adopting due process.
- 3. Applications giving full details alongwith two recent passport size photographs and attested copies of relevant testimonials i.e proof of Qualification, Date of Birth, category to which he/she belong to etc., must be attached with the application, for the abovesaid post, should reach this office before 5:00 P.M on **21.10.2021**. No application will be entertained thereafter. This office will not be responsible for any postal delay or wrong delivery, whatsoever. Incomplete applications as well as the applications received after 05:00 PM on **21.10.2021**, either by post or otherwise shall not be entertained.

Before applying to the abovesaid post, the candidates should ensure that he/she fulfills eligibility criteria. This office shall reject the applications not fulfilling the requisite criteria at any stage of recruitment and if erroneously appointed such candidates shall be

Venue and Schedule of test will be notified later on at the official website of this removed from the service. office i.e. http://districts.courts.gov.in/Amritsar. No separate letters will be issued for the same, as such the candidates are advised to check the website in routine for further

The selection shall be made by conducting written test (General Knowledge and information. English Composition). No candidate shall be considered for appointment unless he obtains 40% marks in aggregate in the written examination and having proficiency in operation of

All the candidates must get their original testimonials with them, at the time of computers interview/test. No T.A/D.A will be paid to the candidates appearing for test/interview, and

no separate information regarding interview will be given. In case of cancellation/postponement of interview for the aforesaid post, due to

administrative reasons, this office will not be responsible. Merely satisfying the eligibility criteria does not entitle a candidate to be selected. This Court reserves the right to alter/modify pr change any of the terms and conditions including selection criteria etc. spelt out in the advertisement.

In case no candidate from reserved category is available or qualify for selection to the above mentioned posts, then appointment shall be made from General Category.

> District & Sessions Judge Amritsar

OFFICE OF THE DISTRICT & SESSIONS JUDGE, AMRITSAR.

6163 Endst. No.___

Dated_______2021

Copy forwarded to :-

All the District & Sessions Judge in the State of Punjab with the request to display

All the Judicial Officers working in this Sessions Division, for displaying the same on the notice on the notice board of their Courts the notice board of his Court, for information of the General Public/ Retired officials.

The District Employment Generation & Training Officer, District Employment Exchange, Amritsar, for sending the lists of eligible candidates for the abovesaid posts, on or before 21.10.2021 (Proforma attached).

The System Officer with the direction to upload the above public notice along with the requisite proforma on the official website of this Sessions Division i.e.

Daftri of this office with the directions to display this notice on the notice board of http://districts.courts.gov.in/Amritsar.

this Court/office.

District & Sessions Judge Amritsar

OFFICE OF DISTRICT & SESSIONS JUDGE, AMRITSAR APPLICATION FOR THE POST OF CLERKS (ON ADHOC BASIS)

	APPLICATION (ON 	AD	HOC BASI						\ .
TN	lame (in Block Letters)	:			<u> </u> 	. <u>.</u>				
١	Father's Name				! 					
	Date of Birth		1	 	-	 	<u> </u>			
	Category	<u> </u> :	-				. <u>. </u>			
 i	Nationality	; -	$\frac{1}{1}$	- 		·····				·
 5	Permanent Address	-\; \	_							
 7	Correspondence Address	-	:	\					-	·
8	Contact No.		: 	\ \						
9	Email Address		- - :	 						
10	with Punjabi as one of the subject (Yes/No)	<u>}</u> 	 - -							
	1 Experience (attach Experience certificate)				. ! 	<u> </u> 		Marks		age of

certificate)	lification:	T	Marks	Total Marks	% age of Marks
ame of the kamination	Board/ University	Year of Passing	Secured		
iddle			_		
latric					
Gr. Secondary					
Graduation					
Post Graduation	n				
Any other				the advertiseme	ent and agree

Declaration:

I have read the terms and conditions of the advertisement and agree to the same. I hereby certify that the above said particulars are correct and true to the best of

my knowledge and nothing have been concealed therein and in case found false, my and in case round raise, my candidature is liable to be rejected. I further certify that the attested copies of the certificates/documents attached with the application are correct and true copies.

Place	(Signature of Applicant)
Date	

List of Documents to be attached:

- 2. Certificate of Matriculation Examination with Punjabi as one of compulsory or
- 4. Caste Certificate/Category Certificate or any other certificate for which he is 3. All the Educational Certificates. seeking age relaxation.
- 5. Experience certificate, if any

6. Aadhar Card

7. Two identical photographs